

MR. DEPUTY SPEAKER : No more individual queries please. He cannot go on answering every member. You may write to him and then he will tell you the position.

DR. G. S. DHILLON : I have to say something more about it. We have recently received complaints and then the Prime Minister and we ourselves examined the matter. All the Secretaries of the concerned Ministries, the Ministry of Agriculture, the Planning Commission, the Ministry of Finance, were asked to go and visit these areas. Now the States have nothing to gain from it. Their report is that invariably these memoranda from the States are exaggerated. Most of the States try to link it up with their general budgetary conditions. We do not accept that. Well, that is what the Planning Commission's analysis shows.

Now, thank you very much, Mr. Deputy Speaker for giving me so much time.

17.18 hrs.

RESIGNATION BY MEMBER

[English]

MR. DEPUTY SPEAKER : I have to inform the House that the Speaker has received a letter dated 2nd December 1987 from Shri Chingwang Konyak, an elected Member from Nagaland constituency of Nagaland, resigning his seat in Lok Sabha. The Speaker has accepted his resignation with effect from 2nd December 1987.

Supplementary Demands for Grants (General), 1987-88 submitted to the Vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demands for Grants submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2		3
MINISTRY OF AGRICULTURE			
1.	Agriculture	4,66,00,000	11,26,00,000
4.	Department of Rural Development	249,90,00,000	...

DR. DATTA SAMANT (Bombay South Central) : To which party does he belong Sir ?

MR. DEPUTY SPEAKER : Congress (I).

DR. DATTA SAMANT : Why did he resign ?

MR. DEPUTY SPEAKER : I do not know.

17.19 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1987-88

[English]

MR. DEPUTY SPEAKER : The House will now take up discussion and voting on Supplementary Demands for Grants (General) for 1987-88 for which 3 hours have been allotted.

Motion moved :

“That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1988 in respect of the following demands entered in the second column thereof

Demand Nos. 1, 4, 5, 6, 10, 18, 22, 27, 37, 44, 48, 54, 58, 59, 64, 67, 69, 76, 88 and 93”